

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA-160 of 2014 in
DFR No. 897 of 2014

Dated : 22nd April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Energy Watchdog & Anr. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anil Kumar, Secretary

Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Apoorva Misra
MR. Abhishek Munot for R.2

ORDER

IA-160 of 2014
(Appl. for leave)

Issue notice. Mr. Amit Kapur, the learned counsel takes notice on behalf of Respondent No.2 and seeks some time to file the reply, if necessary. Accordingly, he is permitted to file the same after serving copy on the other side.

Post the matter on **06.05.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js